

**GOVERNMENT OF INDIA
SCIENCE AND TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:2820
ANSWERED ON:18.08.2011
PREPARATION OF DATABASE OF THE WORKERS OF INDIAN DIASPORA
Singh Shri Rakesh;Upadhyay Seema;Vardhan Shri Harsh

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether the work relating to preparation of a database of the workers of Indian diaspora was assigned to the M/s. Phoenix Rose LLC, Maryland;
- (b) if so, whether rules were overlooked in assigning this work to this company;
- (c) if so, the details thereof;
- (d) whether the regular payments were made despite the fact that the vendor had not completed the work relating to the final phase;
- (e) if so, whether excess payment has been made in comparison to the work completed; and
- (f) if so, the details thereof and the action taken against the guilty in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF PLANNING; MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE MINISTRY OF EARTH SCIENCES (ASHWANI KUMAR)

- (a) The Department of Science and Technology (DST) sanctioned in October 2006 a project entitled "Development of Database and Networking of Professionals of Indian Origin in US (PIOUS)" for implementation by the Indian Embassy in Washington through M/s Phoenix Rose LLC.
- (b) & (c): No Madam. Government procedures for sanctioning the project were followed.
- (d) Release of installments was based on the progress report submitted by the vendor. More than 22,000 entries have been made in the PIOUS database. A total amount of US\$ 105,000 has been paid by Indian Embassy in installments after the project was reviewed and found to be completed satisfactorily. The balance amount of grant-in-aid of US\$ 15,000 has not been released, pending verification of data.
- (e) No, Madam.
- (f) Does not arise.